Central Administrative Tribunal Principal Bench

OA No.1248/2015

New Delhi, this the 7th day of September, 2017

Hon'ble Mr. Justice Permod Kohli, Chairman Hon'ble Mr. Uday Kumar Varma, Member (A)

Faiyaz Ahmad, S/o Zafar Ahmad Aged 35 years, Designation-Un employed R/o 2839, 4th Floor, Kucha Chelan Daryaganj, New Delhi-02. ...Applicant

(By Advocate: Ms. Geeta Ujjwal for Shri Bajrang Vats)

Vs.

- 1. Delhi Subordinate Services Selection Board Through its Secretary AT FC-18, Institutional Area Karkardooma, Delhi-92.
- 2. Directorate of Education Govt. of NCT of Delhi Through its Director At Old Secretariat Delhi-54.

...Respondents

(By Advocate: Ms. Ritika Chawla)

ORDER (ORAL)

Justice Permod Kohli:-

The applicant applied for the post of Trained Graduate Teacher(TGT) in the Directorate of Education, Government of NCT of Delhi in response to the advertisement notice No.1/10. The applicant appeared in the said examination under Roll No.0150001. His

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candidature was rejected being not found eligible as per the Recruitment Rules and conditions of advertisement in post code 15/10. The applicant challenged the rejection order before this Tribunal and sought further directions for considering his candidature.

- 2. Today, learned counsel for the respondents has placed on record copy of result notice No.499 dated 13.04.2017 which indicate that on consideration, the applicant has been recommended for appointment provisionally and also asked to appear for medical examination.
- 3. In this view of the matter, the controversy in this OA stands settled. The same is accordingly disposed of.

(Uday Kumar Varma)
Member(A)

(Justice Permod Kohli) Chairman

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